

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 2081

ANSWERED ON 12.02.2026

PRAGATI IRRIGATION PROJECTS

†2081.	SHRI DINESHBHAI MAKWANA:	Dr. NISHIKANT DUBEY:
	SHRI VIJAY BAGHEL:	SHRI CAPTAIN BRIJESH CHOWTA:
	Smt. MAHIMA KUMARI MEWAR:	Dr. MANNA LAL RAWAT:
	SHRI BIDYUT BARAN MAHATO:	SHRI GOVIND MAKTHAPPA KARJOL:
	SHRI P P CHAUDHARY:	Dr. KALYAN VAIJINATHRAO KALE:
	Smt. SANJNA JATAV:	SHRI ANURAG SHARMA:
	SHRI MANISH JAISWAL:	Dr. HEMANT VISHNU SAVARA:
	SHRI KALI CHARAN SINGH:	Dr. VINOD KUMAR BIND:
	SHRI RAJIV PRATAP RUDY:	SHRI AVIMANYU SETHI:
	Smt. KAMLESH JANGDE:	SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:
	SHRI BHARTRUHARI MAHTAB:	Smt. KAMALJEET SEHRAWAT:
	SHRI KRISHNA PRASAD TENNETI:	SHRI PRAVEEN PATEL:
	SHRI PRATAP CHANDRA SARANGI:	

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the total number of irrigation and water resources projects currently being tracked on the Permanent Magnet Generator (PMG) system under Department of Water Resources along with their cumulative investment value, sector-wise, State/UT-wise including Chhattisgarh, Karnataka and project specific information for Dakshina Kannada district and Pali Lok Sabha Constituency of Rajasthan;
- (b) the number of projects reviewed under Pro-Active Governance and Timely Implementation (PRAGATI) platform including details of ongoing projects and commissioned projects along with their cost implications, State/UT-wise, including Chhattisgarh, Karnataka and Dakshina Kannada district, Rajasthan particularly Rajsamand Lok Sabha Constituency, Bihar and the status of projects related to the Hazaribagh and Ramgarh districts of Jharkhand under this platform;
- (c) whether there have been significant implementation bottlenecks relating to land acquisition, inter-State coordination, environmental clearances or fund flow and the manner in which PRAGATI-level oversight has helped to resolve them, if so, the details thereof;
- (d) the current status of resolution of issues/problems identified in the said projects such as land acquisition, rehabilitation and resettlement, fund release, contract management, inter-State coordination etc. and the details of issues resolved so far under the projects reviewed on the PRAGATI platform

particularly the progress made in addressing pending issues in the Hazaribagh and Ramgarh districts and in reference to Karnataka and the extent to which such resolutions have facilitated timely execution of the irrigation and water resource projects;

(e) the steps taken by the Government for the resolution of issues in the said projects;

(f) the measures adopted to expand the irrigated area, improve drought resilience and strengthen farmer water security through the outcomes of PRAGATI-enabled governance; and

(g) the details of the irrigation and water resource projects implemented in the tribal dominated Palghar district in Maharashtra and the funds allocated for the purpose during the last three years?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Total 86 projects of Department of Water Resources, River Development and Ganga Rejuvenation (DoWR, RD&GR) are being monitored through Project Monitoring Group (PMG) portal. Their State and Sector wise details are given as **Annexure-I**. None of these projects belong to Dakshin Kannada district or Pali constituency of Rajasthan.

(b) Total 11 projects, being funded by DoWR, RD&GR, have been reviewed under Pro-Active Governance and Timely implementation (PRAGATI) platform till date. Their Details along with benefitted districts are placed as **Annexure-II**.

(c) to (f) Given the scale, complexity, and inter-governmental coordination required for water resources projects such as land acquisition, rehabilitation and resettlement, environmental clearances, inter-state coordination, field-level implementation, and community engagement, several initiatives have been brought under Project Monitoring Group (PMG) framework.

The framework emphasizes real time tracking of issues on PMG portal with simultaneous tracking of physical and financial progress. Clear responsibilities are assigned, and decisions taken during reviews are recorded and followed up until resolution. This approach shifts project oversight from routine reporting to outcome-oriented governance.

Out of 127 issues reported on PMG portal, 108 issues have been resolved so far. Further, the long outstanding issues/projects on PMG portal are brought under the PRAGATI mechanism ensuring time-bound decision-making, accountability alignment, and resolution of long-pending field bottlenecks.

The PRAGATI oversight framework has been instrumental in unlocking implementation constraints such as rehabilitation and resettlement, land acquisition, inter-state coordination, field-level encumbrances etc. ensuring that critical irrigation and water-resource assets move steadily toward commissioning and service delivery.

(g) No irrigation and water resources project in Palghar district has presently been funded under Pradhan Mantri Krishi Sinchai Yojna and Maharashtra Package Schemes of DoWR, RD & GR.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2081 TO BE ANSWERED IN LOK SABHA ON 12.02.2026 REGARDING “PRAGATI IRRIGATION PROJECTS”.

Details of Water Resources and Irrigation Projects of DoWR, RD & GR being monitored through Project Monitoring Group (PMG) portal

Sl. No.	State	Sector	Number of Projects	Estimated Cost of the Project (Rs. Crore)
1.	Andhra Pradesh	Irrigation	3	57,269
2.	Assam	Irrigation	1	567
3.	Bihar	Irrigation	3	7,912
		Pollution abatement	7	2,727
4.	Chhatisgarh	Irrigation	1	727
5.	Delhi	Pollution abatement	4	1,707
6.	Goa	Irrigation	1	1,051
7.	Gujarat	Irrigation	2	40,082
8.	Himachal Pradesh	Irrigation	1	6,946
9.	Jharkhand	Irrigation	2	12,010
10.	Karnataka	Irrigation	3	4,062
11.	Madhya Pradesh	Irrigation	7	6,423
12.	Maharashtra	Irrigation	23	50,445
13.	Manipur	Irrigation	1	1,822
14.	Odisha	Irrigation	3	12,314
15.	Punjab	Irrigation	2	5,177
16.	Tamil Nadu	Irrigation	1	872
17.	Telangana	Irrigation	6	24,817
18.	Uttar Pradesh	Irrigation	4	14,359
		Pollution abatement	8	3,463
19.	Uttarakhand	Irrigation	1	2,584
		Pollution abatement	1	223
20.	West Bengal	Pollution abatement	1	596
TOTAL			86	2,58,155

Note: Irrigation: Major and Medium Irrigation Projects undertaken under Pradhan Mantri Krishi Sinchai Yojna, Maharashtra Package and other National and Special Projects.

Pollution abatement: River Rejuvenation and Pollution Abatement Projects undertaken under National Mission on Clean Ganga.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2081 TO BE ANSWERED IN LOK SABHA ON 12.02.2026 REGARDING “PRAGATI IRRIGATION PROJECTS”.

Details of Projects being funded by DoWR, RD & GR reviewed under PRAGATI

Sl. No.	Name of Project	State	Districts benefitted	Estimated Cost of the Project (Rs. Crore)
1.	North Koel Project	Bihar and Jharkhand	Aurangabad, Gaya, Palamau and Garhwa	2,431
2.	Subernrekha Multipurpose Project	Jharkhand	West and East Singhbhum and Saraikelakharsawan	9,580
3.	Gosikhurd Irrigation Project	Maharashtra	Nagpur, Bhandara and Chandrapur	12,770
4.	Gosikhurd CADWM Project	Maharashtra		744
5.	SulwadeJamphalKanoli Project	Maharashtra	Dhule	2,408
6.	Lower Pedhi Project	Maharashtra	Amravati and Akola	1,481
7.	Aruna Medium Irrigation Project	Maharashtra	Sindhudurg	1,472
8.	Bembla Irrigation Project	Maharashtra	Yavatmal	2,685
9.	Subernrekha Irrigation Project	Odisha	Mayurbhanj	7,023
10.	Integrated Anandpur Barrage Project	Odisha	Keonjhar, Bhadrak	2,990
11.	J. Chokka Rao D. Lift Irrigation Scheme	Telangana	Hanamkondla, Jayashankar Bhoopalpally, Jangaon, Siddipet, Yadadri, Suryapet Karimnagar, Warangal, Mahboobabad and Mulugu	14,730
